

**Managing Committees of Regional AIIMS**

1134. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the fate of six Regional All India Institutes of Medical Sciences (AIIMS) and whether the progress is abnormally delayed because of shortage of budgetary allocation and mismanagement;

(b) if so, by when these six AIIMS including Odisha AIIMS are going to start functioning;

(c) whether like AIIMS Delhi, there would be independent Managing Committees for each of the 6 new AIIMS; and

(d) if so, the composition of the Managing Committees of the Regional AIIMS including AIIMS Bhubaneswar, Odisha?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) There has been no shortage of funds for setting up of six new All India Institutes of Medical Sciences (AIIMS). Academic session for a batch of 50 MBBS students each at all six new AIIMS has already commenced from September, 2012.

(c) and (d) There will be separate Institute bodies, Governing Bodies and standing Finance Committees and other Committees, for which a provision has been made in the AIIMS (Amendment) Act, 2012 for governance of 6 new AIIMS, giving the same status as that of AIIMS, Delhi.

**Measures for curbing incidents of foeticide**

†1135. SHRI RASHEED MASOOD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has chalked out any policy to curb growing incidents of foeticide in the country;

(b) if so, the details thereof;

(c) the total number of foeticide cases registered throughout the country last year; and

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†Original notice of the question was received in Hindi.